

### साइकिलें

५२४. श्री अरुण एस० तिबारी : क्या कृषि राज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में १९५२ और १९५४ में कितनी साइकिलें बनाई गईं ; और

(ख) जन्हीं वर्षों में भारत में कितनी साइकिलें आयात की गईं ?

कृषि राज्य तथा उद्योग मंत्री (श्री टी० टी० कृष्णामाचारी): (क) तथा (ख). एक विवरण संलग्न है [क्षेत्रीय परिशिष्ट ८, अनुबन्ध संख्या ७२].

### INVESTMENT

535. Kumari Annie Mascarene: Will the Minister of Production be pleased to state:

(a) the total investment made in the public sector since the formation of the Ministry;

(b) the total investment made in the private sector since the formation of that Ministry; and

(c) the new industries started since the formation of the Ministry?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The information is being collected and will be laid on the Table of the Lok Sabha in due course.

(b) The information is not readily available.

(c) The following manufacturing projects under the Production Ministry were started or went into regular production after the formation of the Ministry in May 1952:

1. Fertilisers.
2. Telephone Cables.
3. Machine Tools.
4. D. D. T.
5. Penicillin.

6. Steel (Rourkela and Bhilai Projects); others are in the planning stage.

### TRIBALS FROM EAST PAKISTAN

536. Shri Subodh Hasda: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that a large number of tribals from East Pakistan came to West Bengal during the year 1954;

(b) if so, their total number; and

(c) the number of those who have come to India so far during the year 1955?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) to (a). Information regarding the number of Tribals is not readily available. It is felt that its collection will involve considerable time and labour which will not be commensurate with the results achieved.

### EXPORTS

537. { Shri S. V. L. Narasimham:  
Shri C. R. Chowdary:

Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the commodities which are permitted to be exported from the ports of Vishakhapatnam, Madras and Bombay respectively; and

(b) the reasons for the difference in the commodities exported from port to port?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). There are no commodities which are reserved for exports through any particular port. The exportable surplus for different commodities, particularly agricultural commodities, is determined on a regional basis from time to time. Where there is no surplus of a commodity for export from a particular region, no exports take place from the port serving that region.